

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 37
TP/84(MB)2009

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **28.06.2024**

NAME OF THE PARTIES: **DUSHYAT PATEL AND ANR V/s AAKASH**
LAVLESH LEISURE PVT. LTD

Under Section 397-398 of the Companies Act, 2013

ORDER

1. Adv. Ashish Pyasi for the Respondent is present.
2. Ld. Counsel for the Petitioner seeks further two weeks' time to place on record written notes of argument citing his personal difficulty.
3. List this matter on **10.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/